

CA NO.11/2016(CLB)  
IN  
CP NO. 50(ND)/2010

Maschinen Umwelttechnik Transportanlagen  
Gesellschaft MBH

...Petitioner

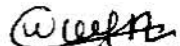
Versus.

M/s Oswal FM Haemmerle Textile Ltd. & Ors.

...Respondents

Present: Mr. Amit Bansal, Advocate and Mr. Jayant Goel, CA for petitioner.  
Mr. U.K. Chaudhary, Senior Advocate with Mr. Praveen Gupta,  
and Mr. Himanshu Vij, Advocates for respondents.

Arguments concluded. Reserved.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

November 28, 2016

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